

Annexure-5

Name of the corporate debtor: D S R M STEELS PRIVATE LIMITED; Date of commencement of liquidation: 12/06/2019;

List of stakeholders as on: 28/09/2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	% share in total amount of claims admitted						
1	Employees Provident Fund Organization	EPF	12.07.2019	559118	559118	Operational creditors (Government Dues)			0.77%						
2	ESI Corporation, Sub Regional Office, Madurai	ESI	11.07.2019	411835	411835	Operational creditors (Government Dues)			0.57%						
3	Commercial Tax Department, Madurai	Commercial Tax	09.03.2020	71471320	71471320	Operational creditors (Government Dues)			98.66%					On 09.03.2020, Commercial Tax Department has submitted a claim form dated 04.03.2020 and the same was rejected by the liquidator as it was submitted belatedly. Thereafter an application was filed by the Commercial Tax Department with the Hon'ble NCLT seeking to condone the delay in filing the claim and to consider the claim form. The said application was allowed by the Hon'ble NCLT and the claim form is admitted.	
Total				72442273	72442273				100.00%						